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Title : Election of two members from Lok Sabha to Coir Board.

**(i) Coir Board**

**The Minister of State in the Ministry of Micro, Small and Medium Enterprises and Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying (SHRI PRATAP CHANDRA SARANGI):** Sir, on behalf of Shri Nitin Gadkari, I beg to move the following:-

“That in pursuance of clause(e) of sub-rule (1) of the rule 4 and sub-rule(1) of rule 5 of the Coir Industry Rules, 1954, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coir Board, for a term to be specified by the Central Government”.

**माननीय सभापति :** प्रश्न यह है:

“कि कॅयर उद्योग नियम, 1954 के नियम 4 के उप-नियम (1) के खंड (ड) और नियम 5 के उप-नियम (1) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, कॅयर बोर्ड के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य ऐसी अवधि के लिए जो केन्द्रीय सरकार द्वारा विनिर्दिष्ट की जाए, निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।